

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.04.2021

**ORDER NO. 53 of 2021**

Hon'ble President is pleased to partially modify roster order no. 39 of 2021 for CESTAT, Allahabad from 29.04.2021 to 30.04.2021 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 29.04.2021 to forenoon on 30.04.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar